

SPECIAL BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/239(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>TATA CAPITAL FINANCIAL SERVICES LTD. VS SAVITRI DEVI CHOUDHARY</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Avishek Guha, Adv. : For Financial Creditor  
Ms. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Mr. Rajarshi Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At joint request, post this matter on **12/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**